

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP- 03/271 & 272/(ND)/2018

In the matter of

Ahmedabad Vadodara Expressway Co. Limited

....PETITIONER

SECTION :

Under Section 271 (a) & 272

Order delivered on 09.1.2018

Coram :

R. VARADHARAJAN,


Hon'ble Member (Judicial)

For the Petitioner /applicant : -

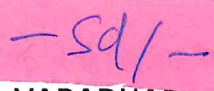
For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 18.1.2018 ~~for the appearance of the petitioner~~, failing which, the petition will be dismissed. 

List on 18.1.2018.


(R. VARADHARAJAN),
MEMBER (JUDICIAL)

Surjit
09.1.2018